

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.492/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th December 2017, 10.30 A.M

Name of the Company	Pralayankar Roy Chowdhury & Anr.-Vs-M.P. Jewellers & Co. (1945) Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. A. Mitra, Sr. Adv.
Mr. Ratnemo Banerjee, Sr. Adv.
Mr. Satadip Bhattacharya, Adv.
Mr. Soumen Mitra, Adv.
Mr. B. Kuman, Adv.
Mr. Iram Hassan, Adv.

For Petitioners

[Signature]

Mr. Ananta Basu, Adv.
Mr. Jasjeet Mukherjee, Adv. on Record

} For Respondent No. 5
Adv.

For Respondents No. 1 to 4, 6 to 8

Mr. S N Mookherjee Senior Advocate
Mr. Ranjan Bachawat Senior Advocate
Mr. Subyashree Chowdhury
Mr. Tarun Aich
Mrs. Manjula Bhattacharya Begani
Mr. Kaustubh Mandal
Ms. Neha Somani
Mr. Souvik Chakraborty

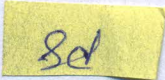
[Signature]
Advocate

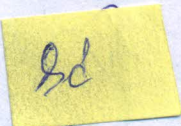
ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 4, 5 and 6 to 8 are present.

Heard the part arguments of the Ld. Counsel of the petitioner. Arguments could not be concluded.

List on 05/12/2017.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)